

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 41/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Shiv Kant VS. Mrs Juggilal Kamla Pat Jute
mills Company Ltd (Geo Jute Ltd) & Anrs.
SECTION OF THE COMPANIES ACT: I & B code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	Pankaj Srivastava	Advocate	Plaintiff	
2.				

CP No. (IB) 41/ALD/2018

Shri Pankaj Srivastava, advocate for the Operational Creditors-
petitioner.

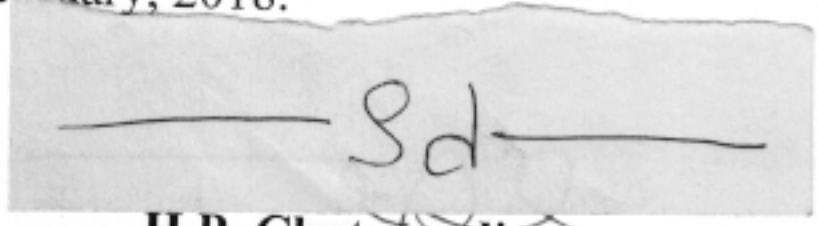
The Registry of this Tribunal is directed to make scrutiny of the
case. A formal notice be issued to the Corporate Debtor company.

The petitioner is further instructed to communicate a copy of
this order along with a copy of the petition to the Corporate Debtor
Company.

The matter to be listed on 27th February, 2018.

Date: 2/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)